

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(14)

C.P. No.419/2004 In
O.A. No.476/2004

New Delhi this the 24th day of August, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

Shri Laxman Singh A.E. E/M (Now Retired)
S/o Shri Kundan Lal, Working in CDS (MES)
Meerut Cantt.

-Applicant

(BY Advocate: Shri V.P.S. Tyagi)

Versus

1. Lt. General Mathew Manen
Engineer-in-Chief, (MES)
E-in-C's Branch, Army Headquarters,
DHQ PO New Delhi.

-Respondent

(By Advocate: Shri M.R. Javaid, proxy for
Shri S.M. Arif)

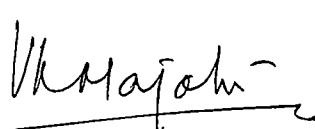
ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Respondents have passed Annexure R-I dated 5.8.2005 stated to be
speaking orders in compliance of Tribunal's directions dated 10.3.2004.

2. In view of these orders, C.P. is dropped and notice to the respondent is
discharged. In case the applicant is aggrieved, he may resort to appropriate
legal proceedings.


(Meera Chhibber)
Member (J)


(V.K. Majotra)
Vice Chairman (A)

cc.